

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 173 of 2012**

**Dated : 25<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gopal Chaudhary with  
Mr. A. Bhatnagar (Rep.)**

**Counsel for the Respondent (s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri for R.1**

**ORDER**

Post the matter for further hearing on **03.04.2013**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/ak**